

File No.11023/32/2019-QA
Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 28th October, 2020

To,

M/s Bioxia, Thane, Mumbai
M/s Asian Scientific Industries, New Delhi
M/s 7 Steps Consultores Pvt. Ltd., New Delhi
M/s IMSET, Thane, Mumbai
M/s Hydrocarbon Solutions(I) Pvt. Ltd., Bangalore

**SUB: RATE CONTRACT FOR SETTING UP MICROBIOLOGY LABORATORY AT
VARIOUS SFTLS ON *TURNKEY BASIS*-REG.**

Ref (i) Rate Contract of Even No. dated 06th January, 2020

Sir/Madam,

I am directed to intimate that this office is in the process of revising model layout of the microbiology laboratory and specifications of the clean room. A fresh tender will be therefore floated shortly for obtaining cost of clean room, including civil/electrical and all allied work.

2. Accordingly, the present rate contract of even No. dated 06th January, 2020 is put on hold.

Yours faithfully,


(Umesh Kumar Jain)
Joint Director/QA
Phone: 011-23237419

Copy to: All Commissioners of Food Safety (as per list enclosed) with the request to hold the proposal of setting up microbiology lab till finalization of revised Rate Contract.